

ORISSA HIGH COURT**FILING REPORT AS ON :16/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0000549/2023	LAXMAN LENKA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /241 /2021 () //
2	BLAPL/0000550/2023	RATNAKARA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDRAPUR /26 /2021 () //
3	BLAPL/0000551/2023	DEEPAK SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /114 /2022 () //
4	BLAPL/0000552/2023	RAJKISHORE BEHERA VS STATE OF ODISHA	MONIKA SAMAL VS	MAHANGA /7 /2019 () //
5	BLAPL/0000553/2023	DINESH KUMAR SANANI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LEPHRIPADA /176 /2022 () //
6	BLAPL/0000554/2023	DULA SABAR VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /249 /2022 () //
7	BLAPL/0000555/2023	BISHNU PRASAD SAHU VS STATE OF ODISHA	S.S.RAY 2 VS	BADAGADA /61 /2021 () //
8	BLAPL/0000556/2023	SUSHANTA NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	PANDAPADA /103 /2021 () //
9	BLAPL/0000557/2023	JAYADEV BARIHA VS STATE OF ODISHA	DIGAMBAR SETHI VS	BARGARH /547 /2022 () //
10	BLAPL/0000558/2023	RUKADHAR GATAN VS STATE OF ODISHA	DIGAMBAR SETHI VS	JEYPORE SADAR /193 /2020 () //
11	BLAPL/0000559/2023	NAINA KOSHAL VS STATE OF ODISHA	MILAN KANUNGO VS	BINIKA /263 /2022 () //

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12	BLAPL/0000560/2023	SUNIL SAHU @ SAMIR SAHU VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /142 /2020 () //
13	BLAPL/0000561/2023	ASHIS GURU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /460 /2022 () //
14	BLAPL/0000562/2023	BIDYADHAR PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /481 /2022 () //
15	BLAPL/0000563/2023	ASHISH GURU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /480 /2022 () //
16	BLAPL/0000564/2023	SK. ERSAT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CDA-II /44 /2021 () //
17	BLAPL/0000565/2023	PADLAM KODI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /13 /2020 () //
18	BLAPL/0000566/2023	SUBASH MUNDA VS STATE OF ODISHA	ANIRUDHA DAS VS	GURUNDIA /38 /2022 () //
19	BLAPL/0000567/2023	NIRANJAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /578 /2022 () //
20	BLAPL/0000568/2023	ISWAR MAHALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	REMUNA /37 /2015 () //
21	BLAPL/0000569/2023	MANSINGH HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /317 /2022 () //
22	BLAPL/0000570/2023	PANDE BHOI @ BABA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /30 /2017 () //
23	BLAPL/0000571/2023	BINOD SINGH @ GABBAR	SOUMENDRA PATTANAIK	BARGAON /40 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000572/2023	GAGAN JENA	PARTHA SARATHI DAS	KEONJHAR SADAR /536 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000573/2023	RATAN NAIK	SURESH KUMAR JENA	ANGUL TOWN /661 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000574/2023	RAJA @ RAJKISHORE MALLIK	SUNIL KUMAR PANDA	KUAKHIA /302 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000575/2023	LAXMIDHAR PRADHAN	BHABANI SHANKAR DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000576/2023	JOTHAS KARADA	DR. BINODA KUMAR MISHRA	ADVA /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000577/2023	DURJYA PANDAKA	SK. ZAFARULLA	SEMILLIGUDA /106 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000578/2023	BINAYA DAS	RABI NARAYAN BEHERA	ANGUL SADAR PS /568 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000579/2023	BISWA RANJAN DAS	JAJATI KESHARI KHUNTIA	BALIAPAL /166 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000580/2023	AMAR @ AMARNATH MAJHI @ AMARA NATH MAJHI	HAJESH KUMAR MAHAPATRA	CHHENDIPADA /246 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000581/2023	GUMANI @ GITANJALI PARIDA	SABYASACHI MISHRA	JATNI P.S. /268 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000582/2023	GOINDA MUNDA	ANIRUDHA DAS	GURUNDIA /38 /2022
		VS	VS	()

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35	BLAPL/0000583/2023	STATE OF ODISHA LAXMAN KHARA VS	ASIT KUMAR JENA VS	// MALKANGIRI /236 /2022 ()
36	BLAPL/0000584/2023	STATE OF ODISHA SANIA GOLPEDA VS	ASIT KUMAR JENA VS	// ORKEL /88 /2022 ()
37	BLAPL/0000585/2023	STATE OF ODISHA MILIKSHYA TANDI VS	MANAS KUMAR CHAND VS	// KESINGA /257 /2019 ()
38	BLAPL/0000586/2023	STATE OF ODISHA ADU MUDULI @ MALLICK VS	JUGALA KISHORE PANDA VS	// ORKEL /90 /2022 ()
39	BLAPL/0000587/2023	STATE OF ODISHA NIRANJAN BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// BASUDEVPUR /222 /2022 ()
40	BLAPL/0000588/2023	STATE OF ODISHA SURENDRA PARIDA @ SURIYA VS	KISHORE KUMAR MISHRA VS	// BASELI SAHI PS /241 /2022 ()
41	BLAPL/0000589/2023	STATE OF ODISHA BENUDHAR BISOI VS	GOPINATH MISHRA VS	// MATHILI /96 /2020 ()
42	BLAPL/0000590/2023	STATE OF ODISHA SARAT KUMAR GOUDA@BULU VS	SMRUTI RANJAN MOHAPATRA VS	// MUNIGUDA /138 /2022 ()
43	BLAPL/0000591/2023	STATE OF ODISHA SANTOSH KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /164 /2022 ()
44	BLAPL/0000592/2023	STATE OF ODISHA SILAS MUNDA VS	ANIRUDHA DAS VS	// GURUNDIA /38 /2022 ()
45	BLAPL/0000593/2023	STATE OF ODISHA BAPUN @ AJIT DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// BANSADA /377 /2022 () //

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46	BLAPL/0000594/2023	JADUMANI MUNDA VS STATE OF ODISHA	HIMADRI KUMAR BISWAL VS	BARANGA /183 /2021 () //
47	BLAPL/0000595/2023	NANDA @ SARAT NAIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /328 /2022 () //
48	BLAPL/0000596/2023	BIKRAM ROUT VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BANARAPAL /28 /2020 () //
49	BLAPL/0000597/2023	NABA @ NABA KISHORE SAHOO VS STATE OF ODISHA	BIRENDRA KUMAR MAHAPATRA VS	NAYAPALLI P.S. /796 /2022 () //
50	BLAPL/0000598/2023	KISHORE KANTERI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /183 /2020 () //
51	BLAPL/0000599/2023	BIVEK SAHU @ DHIRAJ VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /1 /2023 () //
52	BLAPL/0000600/2023	SARBESWAR NAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //
53	BLAPL/0000601/2023	MUNA BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	KEONJHAR SADAR /336 /2022 () //
54	BLAPL/0000602/2023	DIPU @ DIPAK KUMAR PALEI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BANAPUR P.S. /355 /2022 () //
55	BLAPL/0000603/2023	SAUMYA RANJAN BALIARSINGH @ KALU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JATNI P.S. /224 /2020 () //
56	BLAPL/0000604/2023	BULU KUMAR BEHERA @ BULU BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /179 /2022 () //
57	BLAPL/0000605/2023	IRFAN KHAN @ SK. IRFAN	AMULYA RATNA PANDA	SPL.TASK FORCE /23 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000606/2023	BISHARBA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000607/2023	SUKANTA @ AJAYA ROUT @ AJAY ROUT	SIDDHARTH GOUTAM DAS	LAXMISAGAR P.S. /295 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000608/2023	KISHORE CHAUDHURY @ DALEI	PRAVASH CHANDRA JENA	FATEGARH /40 /1999
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000609/2023	GOUTAMBUDHA GOUDA	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /294 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000610/2023	SONU @ RASHMI RANJAN SAHU	SUCHIT KUMAR NAYAK	MOHANA /238 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000611/2023	SRIMAN SRIDHARA DIXIT	SUCHIT KUMAR NAYAK	MOHANA /21 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000612/2023	RANJIT BAHALIA	PRASANNA KUMAR DAS	KHARABEL NAGAR P.S. /347 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0000613/2023	CHANDRAKANTA BASKEY @ KANKA	SURYAKANTA DWIBEDI	RAIBANIA /59 /2017
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0000614/2023	SUBHANKAR PAUL	BISHNU PRASAD PRADHAN	JATNI P.S. /360 /2018
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0000615/2023	SIDHESWAR PADHAN @ SIDHESWAR @ SIDHE PADHAN	SURYAKANTA DWIBEDI	KHAPRAKHOL /245 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0000616/2023	BANTI SAHU	GYANA RANJAN DHAL	CHANDRASEKHARPUR /202 /2019
		VS	VS	()

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69	BLAPL/0000617/2023	STATE OF ODISHA AJAYA KUMAR NAIK VS	SURYAKANTA DWIBEDI VS	// DASPALLA /223 /2021 ()
70	BLAPL/0000618/2023	STATE OF ODISHA PARAMESWAR HARIJAN VS	SURYAKANTA DASH VS	// JEYPORE SADAR /250 /2022 ()
71	BLAPL/0000619/2023	STATE OF ODISHA ALOK SENAPATI VS	SURYAKANTA DWIBEDI VS	// DHARAMGARH /314 /2022 ()
72	BLAPL/0000620/2023	STATE OF ODISHA CHAITANYA PANGI VS	MANORANJAN PADHY VS	// SEMILLIGUDA /75 /2022 ()
73	BLAPL/0000621/2023	STATE OF ODISHA PUJARI VS	MANORANJAN PADHY VS	// PADWA /85 /2019 ()
74	BLAPL/0000622/2023	STATE OF ODISHA KALIA @ SATYAPRIYA PUTEL VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /95 /2022 ()
75	BLAPL/0000623/2023	STATE OF ODISHA UTTAM NAYAK VS	SAKTI PRASAD DAS VS	// / /0 ()
76	BLAPL/0000624/2023	STATE OF ODISHA SOUBHAGYA NAYAK VS	PABITRA KUMAR NAYAK VS	// BALUGAON P.S. /236 /2022 ()
77	BLAPL/0000625/2023	STATE OF ODISHA RAMA CHANDRA KABASI VS	PRASANTA KUMAR NANDA VS	// KALIMELA /302 /2022 ()
78	BLAPL/0000626/2023	STATE OF ODISHA BABULAL BIBHAR VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /113 /2022 ()
79	BLAPL/0000627/2023	STATE OF ODISHA SANJAY SARSINGH VS STATE OF ODISHA	SURYAKANTA DASH VS	// MATHILI /57 /2021 () //

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80	BLAPL/0000628/2023	LAMBODHAR BARIK VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /209 /2022 () //
81	BLAPL/0000629/2023	CHANDAN @ SANJIB PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANSADA /175 /2021 () //
82	BLAPL/0000630/2023	SUJIT DURGA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /292 /2022 () //
83	BLAPL/0000631/2023	RABINDRA DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALLIGUDA /105 /2022 () //
84	BLAPL/0000632/2023	MANOJ KUMAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 () //
85	BLAPL/0000633/2023	KUNA TARAI VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	PANIKOILI /187 /2021 () //
86	BLAPL/0000634/2023	PUPUN BISWAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //
87	BLAPL/0000635/2023	ANISH KUMAR YADAV VS UNION OF INDIA (DRI BBSR)	JYOTIRMAYA SAHOO VS	/ /0 () //
88	BLAPL/0000636/2023	AKURA @ RABIN DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHARMASALA /670 /2022 () //
89	BLAPL/0000637/2023	SANTOSH KUMAR DASH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	TARBHA /68 /2020 () //
90	BLAPL/0000638/2023	CHITTARANJAN GHADEI @ BULU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	FATEGARH /181 /2022 () //
91	BLAPL/0000639/2023	DEEPAK YADAV	AMITABH PRADHAN	BRAJARAJNAGAR /217 /2022

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		VS	VS	()
92	BLAPL/0000640/2023	STATE OF ODISHA SRABANA GAIGOURIA	PRAHALLADA SAHU	// KANJIPANI /35 /2022
		VS	VS	()
93	BLAPL/0000641/2023	STATE OF ODISHA DURBAL BAGEL	AKSHAYA KUMAR SAHOO	// MATHILI /125 /2020
		VS	VS	()
94	CMP/0000046/2023	STATE OF ODISHA PRASHANT KUMAR PANIGRAHI	SANJEEV UDGATA	//
		VS	VS	()
95	CMP/0000047/2023	USHARANI TRIPATHY PRADEEP KUMAR PARIDA	MANAS CHAND	//
		VS	VS	()
96	CMP/0000048/2023	GAGAN BIHARI MALLICK RANJIT CHOUDHURY	NIRANJAN LENKA	//
		VS	VS	()
97	CMP/0000049/2023	HEMANTA KUMAR BEHERA BHAGABAN RAM	LALIT KUMAR MAHARANA	//
		VS	VS	()
98	CMP/0000050/2023	HARIHAR PRASAD DAS LIKIRAM DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
99	CMP/0000051/2023	STATE OF ODISHA NILAMBAR MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
100	CMP/0000052/2023	STATE OF ODISHA MASATRAM PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
101	CMP/0000053/2023	STATE OF ODISHA GAYARAM PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
102	CMP/0000054/2023	STATE OF ODISHA PRASANNA BISWAL	HRUDANANDA MOHAPATRA	//
		VS	VS	()

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103	CMP/000055/2023	BABAN BISWAL ANTIMA DAS VS	BIBEKANANDA BHUYAN VS	// // 0
104	CONTC/0000273/2023	MARUTI ESTATE INDIA PVT. LTD., KHORDA REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // 0
105	CONTC/0000274/2023	ASWATHY S., IAS, SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR. SURENDRA KUMAR RATH VS	ADV VS	// // 0
106	CONTC/0000275/2023	VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // 0
107	CONTC/0000276/2023	G. MATHI VATHANAN, IAS SARADA DAKUA VS	ADV VS	// // 0
108	CONTC/0000277/2023	SATYABRATA SAHU, SECY., R AND DM DEPT. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // 0
109	CONTC/0000278/2023	SATYABRATA SAHU, I.A.S., ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT., ODISHA, BBSR. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // 0
110	CONTC/0000279/2023	DEBIDUTTA BISWAL, IFS, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA, BBSR. NARMADA MOHANTY VS	ADV VS	// // 0
111	CONTC/0000280/2023	ASWATHY S., I.A.S. GITA RANI PADHI VS	ADV VS	// // 0
112	CONTC/0000281/2023	ASWATHY S., I.A.S. MANJUSHREE DEO VS	MIHIR KUMAR DASH VS	// // 0
113	CONTC/0000282/2023	ASWATHY S., IAS KRUSHNA CHANDRA KANDI VS	ADV VS	// // 0
		R. VINEEL KRISHNA, COMMNR., CUM SECY., R AND DM DEPT		//

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114	CONTC/0000283/2023	BAIDYANATH ROUT VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
115	CONTC/0000284/2023	NIMAIN CHARAN ROUT VS DEORANJAN KUMAR SINGH, I.A.S.	GYANA RANJAN SETHI VS	// 0 //
116	CONTC/0000285/2023	BIRAJ KUMAR PATTNAIK VS ANU GARG, I.A.S.	ADV VS	// 0 //
117	CONTC/0000286/2023	SWEPNESWAR BABA MISSION SHAKTI SELF HELP GROUP SUBANMACHARYA VS ABOLI SUNIL NARAVANE, IAS	GRADUATE VS	// 0 //
118	CONTC/0000287/2023	BHABESH CHANDRA MOHAPATRA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
119	CONTC/0000288/2023	JOGENDRA BEHERA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
120	CONTC/0000289/2023	SUSANTA KUMAR MAHANA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT	ADV VS	// 0 //
121	CONTC/0000290/2023	ARJUN CHARAN PAIKARAY VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT	ADV VS	// 0 //
122	CONTC/0000291/2023	BIJAYA LAXMI SAHOO VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
123	CONTC/0000292/2023	BIDYUT PRABHA MISHRA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT	ADV VS	// 0 //
124	CONTC/0000293/2023	SATYANARAYAN DAS VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT	ADV VS	// 0 //
125	CONTC/0000294/2023	RABINDRA KUMAR PARHI VS	ADV	// 0 //

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		VS	VS	0
126	CONTC/0000295/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SRIKANTA BEHERA	ADV	//
		VS	VS	0
127	CONTC/0000296/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. MAHESWAR NAYAK	ADV	//
		VS	VS	0
128	CONTC/0000297/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SNEHALATA DASH	ADV	//
		VS	VS	0
129	CONTC/0000298/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SATYANARAYAN NANDA	ADV	//
		VS	VS	0
130	CONTC/0000299/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. ANJALI SAHOO	ADV	//
		VS	VS	0
131	CONTC/0000300/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. NIHAR RANJAN DAS	ADV	//
		VS	VS	0
132	CONTC/0000301/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. CHANDRA SEKHAR SAHOO	ADV	//
		VS	VS	0
133	CONTC/0000302/2023	SAMARTH VERMA, I.A.S. BIMBADHAR KANDI	ADV.	//
		VS	VS	0
134	CONTC/0000303/2023	COLLECTOR,BHADRAK MRUTYUNJAYA MONDAL	adv.	//
		VS	VS	0
135	CONTC/0000304/2023	ASWATHY S., I.A.S. DURYODHAN SETHI	adv.	//
		VS	VS	0
136	CONTC/0000305/2023	ASWATHY S., I.A.S. DR. SUBAL CHANDRA SAHOO	ADV,	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0000306/2023	BISHNUPADA SETHI, I.A.S. HEMANTA KUMAR ROUSTRAY VS	BANAMALI SAHOO VS	// // ()
138	CONTC/0000307/2023	RASMITA RANI TARASIA, O.A.S.(S) MADAN MOHAN SAHOO VS	ADV VS	// // ()
139	CONTC/0000308/2023	BISHNUPADA SETHI, I.A.S. PRANAKRUSHNA JENA VS	ADV VS	// // ()
140	CONTC/0000309/2023	SANGRAMJIT NAYAK, DIRECTOR, MUNICIPAL, ADMINISTRATION, EX OFFICIO ADDL SECY, H AND U DEPT. M/S. NIRMANI ENGINEERS AND CONSTRUCTIONS PVT.LTD. VS	ADV VS	// // ()
141	CONTC/0000310/2023	JAYANT KUMAR JAYSINGH, TAHASILDAR, PURI M/S. NIRMANI ENGINEERS AND CONSTRUCTIONS PVT.LTD. VS	ADV VS	// // ()
142	CONTC/0000311/2023	SAROJ KUMAR PANDA, TAHASILDAR, KHURDA M/S.NIRMANI ENGINEERS AND CONSTRUCTIONS PVT.LTD. VS	ADV VS	// // ()
143	CONTC/0000312/2023	NIBEDITA PARIDA, TAHASILDAR, PURI AKSHAYA KUMAR MOHANTY VS	UMA CHARAN MISHRA VS	// // ()
144	CONTC/0000313/2023	ASWATHY S., I.A.S. ANITA BEHERA VS	UMA CHARAN MISHRA VS	// // ()
145	CONTC/0000314/2023	ASWATHY S., I.A.S. BINAPANI PADHY VS	UMA CHARAN MISHRA VS	// // ()
146	CONTC/0000315/2023	ASWATHY S., I.A.S. PRAJNA PARAMITA PANDA VS	UMA CHARAN MISHRA VS	// // ()
147	CONTC/0000316/2023	ASWATHY S., I.A.S. NAROTTAM RAGAR VS DR.ARABINDA KUMAR PADHEE, I.A.S.	UMA CHARAN MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000056/2023	DULA @ LOCHAN SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	TUSRA /192 /2017 () //
149	CRLA/0000057/2023	BHAGIRATHI BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /201 /2022 () //
150	CRLA/0000058/2023	HARI BHATRA @ HARISH CHANDRA CHALLAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /211 /2021 () //
151	CRLA/0000059/2023	BIKRAM KUMAR DAS VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	DHARAMGARH /158 /2021 () //
152	CRLA/0000060/2023	BALARAJU MALLIKARJUNA RAJU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
153	CRLA/0000061/2023	SURUBHOI MAJHI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	THUAMUL RAMPUR /120 /2017 () //
154	CRLA/0000062/2023	AMARDEEP AMANTA VS STATE OF ODISHA	JASHOBANTA DASH VS	TELKOI /32 /2019 () //
155	CRLA/0000063/2023	BULU @ BIKASH PARICHA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /103 /2017 () //
156	CRLA/0000064/2023	NARENDRA SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	DEOGARH /120 /2017 () //
157	CRLA/0000065/2023	AJIT @ HEMANTA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /114 /2022 () //
158	CRLA/0000066/2023	RAJIB LOCHAN DAS @ MILU VS STATE OF ODISHA	SIDHANT DWIBEDI VS	BHASMA /236 /2022 () //
159	CRLA/0000067/2023	AKASH KUMAR NAIK	SIDHANT DWIBEDI	BHASMA /236 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/000068/2023	STATE OF ODISHA SADASIBA NAYAK	RAMESH CHANDRA SWAIN	// BARIPADA TOWN /301 /2010
		VS	VS	()
161	CRLA/000069/2023	STATE OF ODISHA SANTLAL	MANORANJAN PADHY	// GUDARI /78 /2019
		VS	VS	()
162	CRLLP/000003/2023	STATE OF ODISHA SUBASINI NAYAK	RAMAKANTA PANDA	// BASTA /244 /2020
		VS	VS	()
163	CRLMA/000019/2023	STATE OF ODISHA RAMA CHANDRA JENA	ADV.	// / /0
		VS	VS	()
164	CRLMA/000020/2023	LAXMIDHAR MISHRA SUDHANSU SEKHAR NAYAK	BIJAYA KUMAR RAGADA	// / /0
		VS	VS	()
165	CRLMA/000021/2023	STATE OF ODISHA MANTOSH SHARMA	ADV	// SAMAL /85 /2014
		VS	VS	()
166	CRLMA/000022/2023	STATE OF ODISHA KHAGESWAR JENA@KHAGA JENA	AMULYA RATNA PANDA	// MANGALPUR /62 /2009
		VS	VS	()
167	CRLMC/0000247/2023	STATE OF ODISHA SUBA DURIA	SOUBHAGYA KUMAR DASH	// ADVA /89 /2021
		VS	VS	()
168	CRLMC/0000248/2023	STATE OF ODISHA RABINDRA KUMAR NAYAK	JUGALA KISHORE PANDA	// BHUBANESWAR VIGILANCE /25 /2011
		VS	VS	()
169	CRLMC/0000249/2023	STATE OF ODISHA(VIG.) BHALU @ SK. SABIR	HARIPAD MOHANTY	// CANTONMENT ROAD /74 /2015
		VS	VS	()
170	CRLMC/0000250/2023	STATE OF ODISHA JATINDRANATH DASH	BHAKTA RANJAN BARIK	// BHUBANESWAR VIGILANCE /9 /2002
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0000251/2023	STATE OF ODISHA RAMESH JENA VS	DEEPAK KUMAR DAS VS	// / /0 ()
172	CRLMC/0000252/2023	STATE OF ODISHA SUGRIBA KUMBHAR VS	PRANAB KUMAR DAS VS	// BARGARH /121 /2005 ()
173	CRLMC/0000253/2023	STATE OF ODISHA BIBEKANANDA MAHAPATRA VS	SK. ZAFARULLA VS	// / /0 ()
174	CRLMC/0000254/2023	RAGHUNATH DAS RABINDRA BISHOYI@RABI BISHOYI VS	UMAKANTA BARIK VS	// GANGAPUR (ASKA) /585 /2022 ()
175	CRLMC/0000255/2023	STATE OF ODISHA SRIKANTA ROUT VS	DEEPAK KU SAHOO VS	// DERABIS /37 /2014 ()
176	CRLMC/0000256/2023	STATE OF ODISHA BHIMA KHORA VS	ARIJEET MISHRA VS	// KAKIRIGUMMA /22 /2021 ()
177	CRLMC/0000257/2023	STATE OF ODISHA SARATHI SAHU VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
178	CRLMC/0000258/2023	S.MAHENDRA RAO RABI NARAYAN NANDA VS	LALITENDU MISHRA VS	// BHUBANESWAR CBI /49 /2014 ()
179	CRLMC/0000259/2023	REPUBLIC OF INDIA(CBI) DIPU NAIK VS	AMITAV TRIPATHY VS	// FATEGARH /6 /2009 ()
180	CRLMC/0000260/2023	STATE OF ODISHA BABUA KHILAR VS	SUNIL KUMAR PANDA VS	// KUAKHIA /411 /2022 ()
181	CRLMC/0000261/2023	STATE OF ODISHA SHARMILA KUNDU VS	SHIB SHANKAR MOHANTY VS	// BONAI /43 /2013 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0000274/2023	MUKESH RANJAN JENA	J.N.PANDA	BHAWANIPATNA TOWN /402 /2021
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0000275/2023	DHARMU@DHARMENDRA SAHU	BISWA RANJAN TRIPATHY	BARKOTE /65 /2018
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0000276/2023	SURAMA PATRA	BIKRAM KESHARI RAJ	CDA-II /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0000277/2023	RABINDRA NATH SETHY	ANAM CHARAN PANDA	KAMAKHYANAGAR /439 /2022
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0000278/2023	SAYAD HUSEN ALLI@HUSSAIN ALI	AMULYA RATNA PANDA	PHULBANI SADAR /102 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0000279/2023	RAKESH CHANDRA SAHU	AMULYA RATNA PANDA	GOCHHAPADA /81 /2022
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0000280/2023	SANJAY BALIARSINGH@SANJAY KUMAR BALIARSINGH	INDR DEEP KUMAR PARIDA	DELANGA /19 /2015
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0000281/2023	KABIR MOHAN DEEP	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /29 /2019
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0000282/2023	JASOBANTA BEHERA@JASHOBANTA BEHERA	SURYAKANTA DWIBEDI	BALASORE VIGILANCE /38 /2007
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
203	CRLMC/0000283/2023	HEMANTINI DASH	R.K. MAHANTA	BARKOTE /86 /2012
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0000284/2023	PARIMAL CHANDRA PATRA@PARIMALA PATRA	SURYAKANTA DWIBEDI	TALASARI MARINE /65 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0000285/2023	STATE OF ODISHA KAINRU KUDEI@KAEURU PRADHAN@KAIRU KUDEI	SURYAKANTA DWIBEDI	// BALLIGUDA /7 /2019
		VS	VS	()
206	CRLMC/0000286/2023	STATE OF ODISHA RAFIT KHAN	SURYAKANTA DWIBEDI	// BHOGRAI /153 /2020
		VS	VS	()
207	CRLMC/0000287/2023	STATE OF ODISHA SATYANARAYAN PATRO	ABHAYA KUMAR PARIDA	// CHATRAPUR /179 /2017
		VS	VS	()
208	CRLMC/0000288/2023	STATE OF ODISHA RATNAKAR DASH	SURYAKANTA DWIBEDI	// BARKOTE /86 /2012
		VS	VS	()
209	CRLMC/0000289/2023	STATE OF ODISHA SADHU CHARAN BARIK	PABITRA KUMAR NAYAK	// / /0
		VS	VS	()
210	CRLMC/0000290/2023	STATE OF ODISHA KASTURI BEHERA	MILAN KANUNGO(SR. ADV.)	// KORAPUT TOWN /336 /2022
		VS	VS	()
211	CRLMC/0000291/2023	STATE OF ODISHA PRADIP KANSARI	PABITRA KUMAR NAYAK	// / /0
		VS	VS	()
212	CRLMC/0000292/2023	RAILWAYS DIPTIMAYEE SWAIN	SATYA RANJAN MULIA	// MAHILA P.S.(BBSR) /112 /2021
		VS	VS	()
213	CRLMC/0000293/2023	STATE OF ODISHA JAGABANDHU PARIDA	SATYA RANJAN MULIA	// JAGATPUR /199 /2020
		VS	VS	()
214	CRLMC/0000294/2023	STATE OF ODISHA BUDHANATHA BARIK	PURNA CHANDRA DAS	// PIPLI /12 /2023
		VS	VS	()
215	CRLMC/0000295/2023	STATE OF ODISHA PRAVATI BEJ	RAGHUNATH SINGH	// / /0
		VS	VS	()
		SUKANTI PANDA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0000296/2023	HENA MAJHI @ HEENA MAJHI VS STATE OF ODISHA	DEVASHIS PANDA VS	BADAGODA P.S. /317 /2022 () //
217	CRLMP/0000078/2023	RAMA MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
218	CRLMP/0000079/2023	PARBATI SAHOO VS STATE OF ODISHA	JYOTI PATNAIK VS	/ /0 () //
219	CRLMP/0000080/2023	MANASH KUMAR JENA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	/ /0 () //
220	CRLMP/0000081/2023	SOMALIKA DASH VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	/ /0 () //
221	CRLMP/0000082/2023	MENAKA MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	/ /0 () //
222	CRLMP/0000083/2023	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ /0 () //
223	CRLMP/0000084/2023	HARI NARAYAN DASH VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 () //
224	CRLMP/0000085/2023	PABITRA MOHAN SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
225	CRLMP/0000086/2023	MAHENDRA HEMBRAM VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	/ /0 () //
226	CRLMP/0000087/2023	TRINATH NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	/ /0 () //
227	CRLMP/0000088/2023	RAMESH DWIBEDI @ RAMESH CHANDRA DWIBEDI JAYANTA KUMAR MAJHI		/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	JUDGE FAMILY COURT,BALASORE(Baleshwar)
228	CRLMP/000089/2023	SASMITA DWIBEDI AJIT AJATSATRU PANDA	SASHIBHUSAN DAS	Crp/0000050/2022
		VS	VS	/ /0
229	CRLMP/000090/2023	SATE OF ODISHA UJALI BEHERA	HRUDANANDA MOHAPATRA	//
		VS	VS	/ /0
230	CRLMP/000091/2023	STATE OF ODISHA ALOKNATH BEHERA	BYOMAKESH TRIPATHY	//
		VS	VS	/ /0
231	CRLMP/000092/2023	STATE OF ODISHA A.H.MD.OSIULLAH	SMRUTI RANJAN ROUT	//
		VS	VS	/ /0
232	CRLMP/000093/2023	STATE OF ODISHA K.SANKAR	BYOMAKESH TRIPATHY	//
		VS	VS	/ /0
233	CRLMP/000094/2023	STATE OF ODISHA KANAKLATA SINGH	BYOMAKESH TRIPATHY	//
		VS	VS	/ /0
234	CRLMP/000095/2023	STATE OF ODISHA SUNIL KUMAR MISHRA	BYOMAKESH TRIPATHY	//
		VS	VS	/ /0
235	CRLMP/000096/2023	STATE OF ODISHA SANTOSH KUMAR OJHA	BYOMAKESH TRIPATHY	//
		VS	VS	/ /0
236	CRLREV/000022/2023	STATE OF ODISHA PRATAP CHANDRA MAHANTA	DINESH KUMAR MOHANTY	BALASORE VIGILANCE /36 /2014
		VS	VS	//
237	FAO/000028/2023	STATE OF ODISHA(VIG.) SEBIKA PARHI	DEVASHIS PANDA	//
		VS	VS	/ /0
238	FAO/000029/2023	STATE OF ODISHA DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	PRADYUMN HIMBALA PATI	//
		VS	VS	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	FAO/000030/2023	BISHNU PRASAD BEHERA M/S. MAA TARINI ESTCON PVT. LTD.,BBSR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS BIBEKANANDA BHUYAN	// // PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CMA/000001/2020
240	MACA/000029/2023	KAMINI DAS VS MADHAB BARIK	PRADEEP KUMAR MISHRA VS	// ()
241	MACA/000030/2023	MANAS RANJAN JENA VS PHAGU BARAL	PRADEEP KUMAR MISHRA VS	// ()
242	MACA/000031/2023	PRATIMA DAS VS PRADIPTA KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// ()
243	MACA/000032/2023	GANGADHAR NAYAK VS NARASINGHA SETHY	RAJIB LOCHAN PATNAIK VS	// ()
244	MACA/000033/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS BINODINI SETH	SOMNATH ROY VS	// ()
245	MACA/000034/2023	THE ORIENTAL INSURANCE CO. LTD. VS KUNTI PATEL	SOMNATH ROY VS	// ()
246	MACA/000035/2023	D.M.,UNITED INDIA INSURANCE COMPANY LTD. VS RENUBALA BISOYI	RAMESH CHANDRA SAHOO 1 VS	// ()
247	MACA/000036/2023	MANORAMA MOHANTY VS CHARULATA NAYAK	UMA CHARAN MISHRA VS	// ()
248	MATA/000010/2023	RATIKANTA KUANAR VS JYOTIREKHA NAYAK	SMITA RANJAN PATNAIK VS	// ()
249	MATA/000011/2023	BODALA RAVI KUMAR VS BODALA JYOTI	S.S.RAO VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MATA/000012/2023	SANDEEP KUMAR SENAPATI VS JYOTIRMAYEE SAHOO	SOUMYA MISHRA VS	// 0 //
251	MATA/000013/2023	MEHUL MISHRA VS MINATI PANDA	SAROJANANDA MISHRA VS	// 0 //
252	RPFAM/000014/2023	JYOTIRMAYA SANA VS NIKITA KAR	SIDHESWAR MALLIK VS	// 0 //
253	RSA/000010/2023	PHULRAI @ FURALAI MAJHI @ MURMU VS JHANA MAJHI	PRAKASH RANJAN BARIK VS	// 0 //
254	RVWPET/000008/2023	NIRUPAMA DAS VS ASIT KUMAR NANDI	MANAS CHAND VS	// 0 //
255	RVWPET/000009/2023	PRABHAKAR RANA VS B.K.MOHAPATRA	ADV. VS	// 0 //
256	TRP(C)/000021/2023	PUJA MAHANTY@PANDA VS SATYAJIT PANDA	BIJAYA KUMAR RAGADA VS	// 0 //
257	TRP(C)/000022/2023	LEETA NAYAK VS PRASANTA KUMAR BARIK	RAMAKANTA SAHOO VS	// 0 //
258	TRP(C)/000023/2023	SUCHISMITA BHUYAN VS NIRMALA CHANDRA PARIMANIK	MANAS KUMAR CHAND VS	// 0 //
259	TRP(C)/000024/2023	TAPASI RANI BISWAS VS SAMIR KUMAR PATRA	DEBASIS PANIGRAHI VS	// 0 //
260	TRP(C)/000025/2023	ROSALIN JAMADAR VS PRIYABRATA MOHANTY	CHINMAYA MOHANTY VS	// 0 //
261	WA/000051/2023	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WA/000052/2023	RAJESH KUMAR PADHY STATE OF ODISHA	RABI NARAYAN MISHRA	//
		VS	VS	0
263	WA/000053/2023	NAROTTAM SAHOO STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
264	WA/000054/2023	PRAYAS CHANDRA MOHANTY GAHANU ORAM	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
265	WA/000055/2023	ADDL. DIST. MAGISTRATE,SUNDARGARH CHIEF GENERAL MANAGER, LAKHANPUR AREA	ADV	//
		VS	VS	0
266	WA/000056/2023	REVENUE DIVISIONAL COMMISSIONER, SAMBALPUR GAHANU ORAM	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
267	WA/000057/2023	A.D.M., SUNDARGARH GAHANU ORAM	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
268	WP(C)/0001350/2023	ADDL. DIST. MAGISTRATE,SUNDARGARH DHANESWAR JENA	DEBASIS TRIPATHY	//
		VS	VS	0
269	WP(C)/0001351/2023	STATE OF ODISHA KALU CHARAN BARIK	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
270	WP(C)/0001352/2023	ODISHA INFORMATION COMMISSION, BBSR JAGYENSWAR PANDA	AJIT CH MOHAPATRA	//
		VS	VS	0
271	WP(C)/0001353/2023	STATE OF ODISHA SANJAY MAJHI	AMARESH CHANDRA SAMAL	//
		VS	VS	0
272	WP(C)/0001354/2023	STATE OF ODISHA SANJAY MAJHI	AMARESH CHANDRA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0001355/2023	STATE OF ODISHA PADMALAYA BHOI VS	AMARESH CHANDRA SAMAL VS	// // ()
274	WP(C)/0001356/2023	STATE OF ODISHA BHARAT KUMAR MUNDA VS	AMARESH CHANDRA SAMAL VS	// // ()
275	WP(C)/0001357/2023	STATE OF ODISHA PURAN SINGH VS	AMARESH CHANDRA SAMAL VS	// // ()
276	WP(C)/0001358/2023	STATE OF ODISHA RABINDRA PRASAD PANDA VS	SOUBHAGYA KUMAR DASH VS	// // ()
277	WP(C)/0001359/2023	STATE OF ODISHA SANJAY MAJHI VS	AMARESH CHANDRA SAMAL VS	// // ()
278	WP(C)/0001360/2023	STATE OF ODISHA SANJAY MAJHI VS	AMARESH CHANDRA SAMAL VS	// // ()
279	WP(C)/0001361/2023	STATE OF ODISHA PANDAB BAG VS	AMARESH CHANDRA SAMAL VS	// // ()
280	WP(C)/0001362/2023	STATE OF ODISHA SABITA PANDEY VS	MANAS PATI VS	// // ()
281	WP(C)/0001363/2023	STATE OF ODISHA BHARAT KUMAR MUNDA VS	AMARESH CHANDRA SAMAL VS	// // ()
282	WP(C)/0001364/2023	STATE OF ODISHA RABINDRA KUMAR PATNAIK VS	MANAS PATI VS	// // ()
283	WP(C)/0001365/2023	STATE OF ODISHA NARAYANA SURJYO VS STATE OF ODISHA	MANAS PATI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0001366/2023	DALIMBA GAMANGO VS RAMESH CHANDRA MAJHI	PRASANNA KUMAR MISHRA VS	// 0 //
285	WP(C)/0001367/2023	SABITA PANDEY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
286	WP(C)/0001368/2023	PADMALOCHAN BAGARTY VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
287	WP(C)/0001369/2023	LAXMINARAYAN MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
288	WP(C)/0001370/2023	NIRMALKANTI JENA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
289	WP(C)/0001371/2023	KSHETRAMOHAN NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
290	WP(C)/0001372/2023	ANIL KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
291	WP(C)/0001373/2023	NITYANANDA COLLEGE PHARMACY, BALASORE VS STATE OF ODISHA	SAURJYA KANTA PADHI VS	// 0 //
292	WP(C)/0001374/2023	KEDARNATH ROUSTRAY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
293	WP(C)/0001375/2023	MANOJ KUMAR KAR VS ODISHA GRAMYA BANK, BBSR	SUBHASREE MOHANTY VS	// 0 //
294	WP(C)/0001376/2023	SANGRAM KESHARI DAS VS INSPECTOR GENERAL OF REGISTRATION, ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
295	WP(C)/0001377/2023	SANGRAM KESHARI DAS	RAJENDRA KUMAR PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0001378/2023	INSPECTOR GENERAL OF REGISTRATION, ODISHA TRILOCHAN PRADHAN	PITAMBAR PANDA	//
		VS	VS	0
297	WP(C)/0001379/2023	STATE OF ODISHA SANGRAM KESHARI DAS	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
298	WP(C)/0001380/2023	INSPECTOR GENERAL OF REGISTRATION, ODISHA KAUSTUVA MOHAPATRA	SATYABRATA MOHANTY	//
		VS	VS	0
299	WP(C)/0001381/2023	STATE OF ODISHA DIBAKAR SETHI	ASHOK KUMAR DAS	//
		VS	VS	0
300	WP(C)/0001382/2023	STATE OF ODISHA MOHAMMAD USHMAN	ASHOK KUMAR DAS	//
		VS	VS	0
301	WP(C)/0001383/2023	STATE OF ODISHA BHAGIRATHI KHANDAGIRI	SIBA SANKAR SAMANTARAY	//
		VS	VS	0
302	WP(C)/0001384/2023	STATE OF ODISHA PRASANTA DANDASENA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
303	WP(C)/0001385/2023	STATE OF ODISHA SUDHIR KUMAR PATRO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
304	WP(C)/0001386/2023	STATE OF ODISHA KIRAN KUMAR PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
305	WP(C)/0001387/2023	UNION OF INDIA SONALIKA BEHERA	BIRAJA PRASANNA DAS	//
		VS	VS	0
306	WP(C)/0001388/2023	STATE OF ODISHA PINKI SAHOO	SAROJ RANJAN SUBUDHI	//
		VS	VS	0

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FILING REPORT AS ON :16/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0001389/2023	STATE OF ODISHA GOBARDHAN NAG VS	TIKERAM MEHER VS	// // ()
308	WP(C)/0001390/2023	STATE OF ODISHA SUBIDHA PARUA VS	TIKERAM MEHER VS	// // ()
309	WP(C)/0001391/2023	STATE OF ODISHA DILESWAR MEHER VS	TIKERAM MEHER VS	// // ()
310	WP(C)/0001392/2023	STATE OF ODISHA BHABANI SHANKAR MEHER VS	TIKERAM MEHER VS	// // ()
311	WP(C)/0001393/2023	STATE OF ODISHA UTTAM MEHER VS	TIKERAM MEHER VS	// // ()
312	WP(C)/0001394/2023	STATE OF ORISSA DACTOR MAJHI VS	RAMESH KUMAR SAHU VS	// // ()
313	WP(C)/0001395/2023	STATE OF ODISHA RABI NANDAN DASH VS	SUBRAT MISHRA VS	// // ()
314	WP(C)/0001396/2023	COLLECTOR, KEONJHAR PRAFULLA KUMAR DAS VS	SUBHASISH SATAPATHY VS	// // ()
315	WP(C)/0001397/2023	STATE OF ODISHA SAROJ KUMAR DAS VS	SUBHASISH SATAPATHY VS	// // ()
316	WP(C)/0001398/2023	STATE OF ODISHA JAGABANDHU DASH VS	SATYABRATA SATAPATHY VS	// // ()
317	WP(C)/0001399/2023	STATE OF ODISHA MANAS RANJAN BARIK VS	SUBHASISH SATAPATHY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0001400/2023	M/S. PAYAL AUTO, NIMAPADA VS STATE TRANSPORT AUTHORITY, CUTTACK	TAPAN KUMAR SWAIN VS	// 0 //
319	WP(C)/0001401/2023	BRAJANANDA PATTNAIK VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	// 0 //
320	WP(C)/0001402/2023	PARSURAM NAYAK VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
321	WP(C)/0001403/2023	MALAYA KUMAR NATH VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
322	WP(C)/0001404/2023	KESHABA SETH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
323	WP(C)/0001405/2023	M/S SREE METALIKS LTD., KEONJHAR VS COMMISSIONER OF CT AND GST, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
324	WP(C)/0001406/2023	BIBEKANANDA ROUT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
325	WP(C)/0001407/2023	AO, INDIAN BANK, SAMBALPUR VS COLLECTOR AND DM, BOLANGIR	S.K.DEY VS	// 0 //
326	WP(C)/0001408/2023	M/S SIMANTA KUMAR TRIPATHY, UDALA VS THE CT AND GST OFFICER, MAYURBHANJ	BHABANI PRASAD MOHANTY VS	// 0 //
327	WP(C)/0001409/2023	SUNIL KUMAR PALEI VS SOMITA PRADHAN @ PALEI	ASHOK KUMAR BEHERA 2 VS	// 0 //
328	WP(C)/0001410/2023	M/S SATYAJIT BAUG, DUNGAKOT VS THE CT AND GST, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //
329	WP(C)/0001411/2023	BIRA BHOI	JANAKI BALLAV SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
330	WP(C)/0001412/2023	M/S.ARADHYA CASHEW INDUSTRY, GAJAPATI	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0001413/2023	SK.NAZIRUDDIN	MAHESWAR MOHANTY	//
		VS	VS	0
		CHAMPA @ PANA MAJHI		//
332	WP(C)/0001414/2023	SARAT CHANDRA MISHRA	DEEPAK KUMAR PANI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0001415/2023	ALOK SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0001416/2023	M/S BARDHAN KUMAR MISHRA, NAYAGARH	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE CT AND GST OFFICER, NAYAGARH		//
335	WP(C)/0001417/2023	SURENDRA KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
336	WP(C)/0001418/2023	LEELABATI PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
337	WP(C)/0001419/2023	LAXMIDHAR BEHERA	PADMANAV JENA	//
		VS	VS	0
		TAHASILDAR, PARJANGA		//
338	WP(C)/0001420/2023	KIRANBALA PATTNAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
339	WP(C)/0001421/2023	SURENDRA PRADHAN	RAMDAS ACHARY	//
		VS	VS	0
		DY. GM, IDBI BANK LTD.,BBSR		//
340	WP(C)/0001422/2023	SUJATA SETHI	AUROVINDA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0001423/2023	STATE OF ODISHA LAXMIPRIYA BHOI VS	RAJIB RATH VS	// // ()
342	WP(C)/0001424/2023	STATE OF ODISHA M/S DIBYASEKHAR SAHOO, PURI VS	SUBASH CHANDRA SAHOO VS	// // ()
343	WP(C)/0001425/2023	THE CT AND GST OFFICER, PURI CIRCLE SREE METALIKS LIMITED VS	KSHIROD KUMAR SAHOO VS	// // ()
344	WP(C)/0001426/2023	TAX RECOVERY OFFICER-CUM ADDL. RTO, BARBIL ABHAYA KUMAR SAHOO VS	SIBA PRASAD PATI VS	// // ()
345	WP(C)/0001427/2023	STATE OF ODISHA DR. RANJANA NONHARE VS	DIGAMBARA MISHRA VS	// // ()
346	WP(C)/0001428/2023	STATE OF ODISHA BANSHIDHAR PRADHAN VS	PAMI RATH VS	// // ()
347	WP(C)/0001429/2023	STATE OF ODISHA SREE METALIKS LTD. VS	KSHIROD KUMAR SAHOO VS	// // ()
348	WP(C)/0001430/2023	TAX RECOVERY OFFICER-CUM-ADDL. RTO, BARBIL DR. PITAMBAR DAS VS	RABINDRA KUMAR PATNAIK VS	// // ()
349	WP(C)/0001431/2023	COMMN. CUM SECY., H AND FW DEPT., ODISHA JHARANA KHUNTIA VS	ALOK KUMAR PANDA VS	// // ()
350	WP(C)/0001432/2023	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	GYANARANJAN SETHI VS	// // ()
351	WP(C)/0001433/2023	STATE OF ODISHA CHITTARANJAN BARIK VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0001434/2023	ABHAYA KUMAR PATNAIK VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0001435/2023	SANTOSH KUMAR ACHARYA VS RATNAKAR SWAIN	LAXMINARAYAN PATEL VS	// 0 //
354	WP(C)/0001436/2023	BIBHUTI MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
355	WP(C)/0001437/2023	NIRANJAN PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
356	WP(C)/0001438/2023	AKSHAY @ AKSHYA KUMAR DAS VS UCO BANK, PARADEEP	NITYANANDA BEHURIA VS	// 0 //
357	WP(C)/0001439/2023	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
358	WP(C)/0001440/2023	PADMA KISHORE NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
359	WP(C)/0001441/2023	JAGABANDHU SAHOO VS COLLECTOR AND DM, DHENKANAL	JYOTI PATNAIK VS	// 0 //
360	WP(C)/0001442/2023	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
361	WP(C)/0001443/2023	VIJAYA KUMAR PRUSTY VS THE CM, SME BRANCH I.E., SBI, CUTTACK	NARENDRA KUMAR SAHOO VS	// 0 //
362	WP(C)/0001444/2023	SATYAJIT SENAPATI VS THE OFFICE OF THE HONORABLE LOKAYUKTA, ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
363	WP(C)/0001445/2023	CHANDRAKANTA MOHANTY	AJAYA KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0001446/2023	SUNIT KUMAR SWAIN	SIBA PRASAD SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0001447/2023	SUBRAT JENA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0001448/2023	ALIVA ALOK PRAVA SWAIN	SIBA PRASAD SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0001449/2023	BANDITA SATPATHY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0001450/2023	NETRANANDA PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0001451/2023	JATINDRA PATEL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0001452/2023	FAKIR SAMARTHA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0001453/2023	HARADHAN CHAMPATY	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
372	WP(C)/0001454/2023	RAMA CHANDRA NAIK	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0001455/2023	PUNA PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0001456/2023	PUSPALATA PATRA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0001457/2023	STATE OF ORISSA NRUSINGHA CHARAN OJHA VS	MAHENDRA KUMAR SAHOO VS	// // ()
376	WP(C)/0001458/2023	STATE OF ORISSA GUNA MAJHI VS	BIBEKANANDA BHUYAN VS	// // ()
377	WP(C)/0001459/2023	STATE OF ODISHA DILLIP KUMAR MOHAKUD VS	KRUSHNA CHANDRA RATH VS	// // ()
378	WP(C)/0001460/2023	THE GOVT. OF ODISHA NARAYAN DASH VS	DURGA PRASAD JENA VS	// // ()
379	WP(C)/0001461/2023	STATE OF ODISHA BISHNU CHARAN SAHOO VS	BIKRAM KESHARI MOHANTY VS	// // ()
380	WP(C)/0001462/2023	STATE OF ODISHA DR.PITAMBAR DASH VS	RABINDRA KUMAR PATNAIK VS	// // ()
381	WP(C)/0001463/2023	PRINCIPAL SECY. TO GOVT. OF ODISHA, H AND FW DEPT. BALASORE, BHADRAK DISTRICT CO OPERATIVE MILLS VS	INDIAN OVERSEAS PROMOTION LTD., BALASORE VS	// // ()
382	WP(C)/0001464/2023	THE PRESIDING OFFICER, LABOUR COURT, BBSR PREMANANDA SAHOO VS	PRABODHA CHANDRA NAYAK VS	// // ()
383	WP(C)/0001465/2023	UNION OF INDIA SAMASTI INFRASTRUCTURE P LTD., BBSR VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
384	WP(C)/0001466/2023	TRILOCHAN NAYAK BISHNU CHARAN DASH VS	SEVATI SOREN VS	// // ()
385	WP(C)/0001467/2023	STATE OF ORISSA SAMASTI INFRASTRUCTURE P LTD., BBSR VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
		RANGALATA BEHERA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0001468/2023	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
387	WP(C)/0001469/2023	SAMASTI INFRASTRUCTURE P LTD., BBSR VS TRILOCHAN NAYAK	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
388	WP(C)/0001470/2023	NIRANJAN DASH VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
389	WP(C)/0001471/2023	SIBA PRASAD LENKA VS CHIEF GM, CANARA BANK, BANGALORE	NRUSINGH CHARAN ROUT VS	// 0 //
390	WP(C)/0001472/2023	MANASLATA DAKUA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
391	WP(C)/0001473/2023	RUNA DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
392	WP(C)/0001474/2023	MOHAN BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
393	WP(C)/0001475/2023	KEDARNATH PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
394	WP(C)/0001476/2023	GOLAPI @ GULAPI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
395	WP(C)/0001477/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
396	WP(C)/0001478/2023	ARCHANA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
397	WP(C)/0001479/2023	RAJENDRA SAHOO	SANTOSH KUMAR MAHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0001480/2023	GADA @ GADADHAR SAHU	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0001481/2023	KAILASH SABAT	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0001482/2023	PANA SAHU	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0001483/2023	SAROJINI MALIK	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0001484/2023	T. ALOK SUBUDHI	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0001485/2023	RUTUPRAJNA MOHAPATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0001486/2023	FAKIR MOHAN SAHU	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0001487/2023	ANANTA KUMAR ROUT	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0001488/2023	BHABANI SWAIN	PRADIPTA KISHORE MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0001489/2023	NILAMBAR SATAPATHY	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0001490/2023	PURNA CHANDRA GIRI	PRAVASH CHANDRA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0001491/2023	STATE OF ODISHA KAILASH SAHOO VS	MANASI MOHAPATRA VS	// // ()
410	WP(C)/0001492/2023	STATE OF ODISHA SREE METALIKS LTD. VS	KSHIROD KUMAR SAHOO VS	// // ()
411	WP(C)/0001493/2023	TAX RECOVERY OFFICER-CUM- ADDL. RTO,BARBIL AJAYA KUMAR SWAIN VS	BIKRAM KESHARI MOHANTY VS	// // ()
412	WP(C)/0001494/2023	STATE OF ODISHA BISWABANDITA SWAIN VS	BAIDHAR SAHOO VS	// // ()
413	WP(C)/0001495/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR LAXMAN NAIK VS	RAJIV KUMAR MAHANTA VS	// // ()
414	WP(C)/0001496/2023	STATE OF ODISHA CHANDRAKANTA MISHRA VS	BAIDHAR SAHOO VS	// // ()
415	WP(C)/0001497/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR BIDULATA SWAIN VS	SUBRATA MISHRA VS	// // ()
416	WP(C)/0001498/2023	PRINCIPAL SECY., TO GOVT. OF ODISHA SWAGATIKA PRIYADARSHINI PUROHIT VS	MANOJ KUMAR MOHANTY VS	// // ()
417	WP(C)/0001499/2023	STATE OF ODISHA ASITA BEHERA VS	PRABODHA CHANDRA NAYAK VS	// // ()
418	WP(C)/0001500/2023	STATE OF ODISHA M. ASISH RAO VS	SHANTI PRAKASH MOHANTY VS	// // ()
419	WP(C)/0001501/2023	STATE OF ODISHA KAILASH CHANDRA PATRA VS	MANOJ KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0001502/2023	MANOJ KUMAR MOHARANA VS STATE OF ODISHA	BASUDEV PANDA VS	// 0 //
421	WP(C)/0001503/2023	BHAGYAREKHA PARIDA VS RAKESH KUMAR KHUNTIA	PABITRA KUMAR NAYAK VS	// 0 //
422	WP(C)/0001504/2023	RAJESH KUMAR MAHAKUD VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
423	WP(C)/0001505/2023	MADAN MOHAN BAKHLA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
424	WP(C)/0001506/2023	TANKADHAR SAHU VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
425	WP(C)/0001507/2023	RANJITA BEHERA VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
426	WP(C)/0001508/2023	DEEPAK RANJAN DALAI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
427	WP(C)/0001509/2023	M/S. OLIVINE INTERNATIONAL, KOLKATA VS THE DIST. CONSUMER DISPUTE REDRESSAL COMMISSION, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
428	WP(C)/0001510/2023	M/S SONTHALIA MOTOS PVT. LTD., CUTTACK VS STATE TRANSPORT AUTHORITY, ODISHA	JAYDEEP PAL VS	// 0 //
429	WP(C)/0001511/2023	SOMANATH SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
430	WP(C)/0001512/2023	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
431	WP(C)/0001513/2023	KEDARNATH BEHERA	KOUSIK ANANDA GURU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	WP(C)/0001514/2023	SANJIB KUMAR MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
433	WP(C)/0001515/2023	KALLAMSRTTY DIBYA KUMARI	NIRANJAN PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
434	WP(C)/0001516/2023	AJIT ORAM	AVIJIT PATNAIK	//
		VS	VS	()
		MAHANADI COALFIELDS LTD.		//
435	WP(C)/0001517/2023	RAMESWAR ORAM	AVIJIT PATNAIK	//
		VS	VS	()
		MAHANADI COALFIELDS LTD.		//
436	WP(C)/0001518/2023	ANSUMAN MISHRA	SIDHARTHA DAS	//
		VS	VS	()
		STATE OF ODISHA		//
437	WP(C)/0001519/2023	HRUSIKESH ROUT	SWARUP KUMAR PATNAIK	//
		VS	VS	()
		STATE OF ODISHA		//
438	WP(C)/0001520/2023	KAMALAKANTA SA	LALIT SAHU	//
		VS	VS	()
		BHABAMAYEE PRADHAN @ SA		//
439	WP(C)/0001521/2023	KAMALAKANTA SA	LALIT SAHU	//
		VS	VS	()
		BHABAMAYEE PADHAN @ SA		//
440	WPCRL/0000006/2023	RAJANI NAIK	PANCHANAN PANIGRAHI	//0
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0000565/2023	GOURANGA MALLICK	PRIYA RANJAN SINGH	CHOUDWAR /539 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0000566/2023	KESHAB KUMAR PATI	ASHOK KUMAR SAHOO	GONDIA /303 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0000567/2023	STATE OF ODISHA SK. AEYUP @ SK. EYUP VS	SK. ZAFARULLA VS	// BAISINGA /372 /2021 ()
444	ABLAPL/0000568/2023	STATE OF ODISHA BISWANATH DHAL VS	SK. ZAFARULLA VS	// BASTA /342 /2022 ()
445	ABLAPL/0000569/2023	STATE OF ODISHA NITESH SAHOO VS	DINESH KUMAR PATRA VS	// MALGODOWN /7 /2023 ()
446	ABLAPL/0000570/2023	STATE OF ODISHA HAPPY PARIDA @ ASIS KUMAR PARIDA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /25 /2023 ()
447	ABLAPL/0000571/2023	STATE OF ODISHA PRAKASH CHOUDHURY VS	KAUSTUVA MOHANTY VS	// PURI TOWN /7 /2023 ()
448	ABLAPL/0000572/2023	STATE OF ODISHA BANTI GHADEI VS	SUSHANTA HARICHANDAN VS	// PURIGHAT /269 /2022 ()
449	ABLAPL/0000573/2023	STATE OF ODISHA JEERU RAMA RAO @ J. RAMA RAO @ ISSURU BUDUSAN VS	SANJAY KUMAR PRADHAN VS	// JARADA /362 /2022 ()
450	ABLAPL/0000574/2023	STATE OF ODISHA BIJAY MOHANTY VS	SAMARENDRA MOHANTY VS	// BENTKAR (42 MOUZA) UPD CUTTACK /10 /2023 ()
451	ABLAPL/0000575/2023	STATE OF ODISHA RATAN LAL AGARWAL VS	BIBHU PRASAD DAS VS	// BHAWANIPATNA TOWN /298 /2021 ()
452	ABLAPL/0000576/2023	STATE OF ODISHA MINARANI SEN VS	BIBHU PRASAD DAS VS	// PURIGHAT /292 /2022 ()
453	ABLAPL/0000577/2023	STATE OF ODISHA RATAN LAL AGARWAL VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// BHAWANIPATNA TOWN /299 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0000578/2023	B. TRINATH VS STATE OF ODISHA	ANUPAM DASH VS	MARINE PS AT ARJIPALLI /2 /2023 () //
455	ABLAPL/0000579/2023	NIGAMA SWAIN @ NIGAMANANDA SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /61 /2022 () //
456	ABLAPL/0000580/2023	BABULI PADHIARY @ AJAYA KUMAR PARIDA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDAPUR /53 /2021 () //
457	ABLAPL/0000581/2023	GANGA SAY @ MARKANDA MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /9 /2023 () //
458	ABLAPL/0000582/2023	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	NIMAPADA /390 /2022 () //
459	ABLAPL/0000583/2023	SHIV SHANKAR KHILARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /22 /2023 () //
460	ABLAPL/0000584/2023	SUNIL KUMAR NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /22 /2023 () //
461	ABLAPL/0000585/2023	DEEPU @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /11 /2023 () //
462	ABLAPL/0000586/2023	PRAMOD DIG MUNDA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /345 /2022 () //
463	ABLAPL/0000587/2023	PABITRA KUMAR NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /477 /2022 () //
464	ABLAPL/0000588/2023	GOBINDA CHANDRA JENA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	CHANDAKA P.S. /14 /2023 () //
465	ABLAPL/0000589/2023	SRIDHAR SWAIN	MAHES DAS	PATTAMUNDAI /831 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0000590/2023	STATE OF ODISHA MANJU BEHERA	SABYASACHI MISHRA	// SATYABADI /344 /2022
		VS	VS	()
467	ABLAPL/0000591/2023	STATE OF ODISHA CH. RAMESH PATRA	GOPINATH MISHRA	// M.V.79 /4 /2023
		VS	VS	()
468	ABLAPL/0000592/2023	STATE OF ODISHA KANAKLATA MANGARAJ	MANAS KUMAR CHAND	// KHARIAR /13 /2023
		VS	VS	()
469	ABLAPL/0000593/2023	STATE OF ODISHA JITENDRA KUMAR PRADHAN	MANAS KUMAR CHAND	// CHANDAPUR /77 /2021
		VS	VS	()
470	ABLAPL/0000594/2023	STATE OF ODISHA HARENDRA MANGARAJ	MANAS KUMAR CHAND	// KHARIAR /13 /2023
		VS	VS	()
471	ABLAPL/0000595/2023	STATE OF ODISHA PURUSHATTAM MAHALIK	SUSIL KUMAR PATTNAIK	// DHUSURI /369 /2022
		VS	VS	()
472	ABLAPL/0000596/2023	STATE OF ODISHA DR. RAJ KUMAR SANTUKA	PRATIK NAYAK	// BENTKAR (42 MOUZA) UPD CUTTACK /10 /2023
		VS	VS	()
473	ABLAPL/0000597/2023	STATE OF ODISHA BANTY @ JAGDEV CHHOTRAY	CHEERA RANJAN SATAPATHY	// BANKI /4 /2023
		VS	VS	()
474	ABLAPL/0000598/2023	STATE OF ODISHA PRATAP PARIDA	LALITENDU BHUYAN	// JHUMPURA /132 /2022
		VS	VS	()
475	ABLAPL/0000599/2023	UNION OF INDIA (RAILWAY) PRAKASH CHANDRA ROUTRAY	KABIRAJ PRADHAN	// JANKIA P.S. /454 /2022
		VS	VS	()
476	ABLAPL/0000600/2023	STATE OF ODISHA RANJIT PRADHAN	BIDESH RANJAN BEHERA	// RENGALI (SAMBALPUR) /173 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :16/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0000601/2023	STATE OF ODISHA DULESWAR SAHOO @ DALESWAR SAHOO VS	SUSANTA KUMAR TRIPATHY VS	// SAINTALA /100 /2022 ()
478	ABLAPL/0000602/2023	STATE OF ODISHA SAROJ PRADHAN @ DUKHIA KHAMARI VS	JAYADEBA BEHERA VS	// RANPUR /8 /2023 ()
479	ABLAPL/0000603/2023	STATE OF ODISHA JUDHISTIR ROUT VS	PANCHANAN PANIGRAHI VS	// BHUBAN /455 /2022 ()
480	ABLAPL/0000604/2023	STATE OF ODISHA DIBAKAR PRADHAN VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /281 /2022 ()
481	ABLAPL/0000605/2023	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	NIRANJAN LENKA VS	// BETNOTI /368 /2022 ()
482	ABLAPL/0000606/2023	STATE OF ODISHA KISHORE KUMAR BISWAL VS	BIGYAN KUMAR SHARMA VS	// BARIPADA TOWN /13 /2023 ()
483	ABLAPL/0000607/2023	STATE OF ODISHA ANIL PANI VS	DEBASNAN DAS VS	// BARANGA /10 /2023 ()
484	ABLAPL/0000608/2023	STATE OF ODISHA SOMYA RANJAN SAHOO VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /13 /2023 ()
485	ABLAPL/0000609/2023	STATE OF ODISHA SK. SALIM VS	PRATIK DASH VS	// SABARANG /3 /2023 ()
486	ABLAPL/0000610/2023	STATE OF ODISHA BAIDHAR MALLIK @ ABHIRAM MALLIK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /155 /2022 ()
487	ABLAPL/0000611/2023	STATE OF ODISHA CHANDAN KUMAR PARIDA VS	NRUSINGH CHARAN ROUT VS	// JALESWAR /457 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0000612/2023	MANMATH JENA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJKANIKA /24 /2023 () //
489	ABLAPL/0000613/2023	KAMULU MUDULI VS STATE OF ODISHA	MANORANJAN PADHY VS	KAKIRIGUMMA /25 /2022 () //
490	ABLAPL/0000614/2023	DIBYA @ DIBYA LOCHAN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /498 /2022 () //
491	ABLAPL/0000615/2023	GANGADHAR MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /173 /2022 () //
492	ABLAPL/0000616/2023	SATASRUNGA SA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /231 /2021 () //
493	ABLAPL/0000617/2023	RAJENDRA PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /2 /2023 () //
494	ABLAPL/0000618/2023	PRIYANKA MOHANTY VS STATE OF ODISHA	DR. SUSANTA KUMAR KANUNGO VS	JAGATSINGPUR /26 /2023 () //
495	ABLAPL/0000619/2023	KABIRAJ DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MAHILA P.S.(BBSR) /2 /2023 () //
496	ABLAPL/0000620/2023	GANESH DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /312 /2022 () //
497	ABLAPL/0000621/2023	KABITA MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KHANTAPADA /324 /2022 () //
498	ABLAPL/0000622/2023	SUSHIL KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
499	ABLAPL/0000623/2023	HASAN RAJA @ HASAN RAZA	DHIRENDRA KUMAR MOHAPATRA	TAISARA /6 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0000624/2023	STATE OF ODISHA SANATAN MOHANTA	HEMANTA KUMAR MOHNTA	// MURUDA /306 /2022
		VS	VS	()
501	ABLAPL/0000625/2023	STATE OF ODISHA JABA @ JABANANDA KUANR	RABINDRA KUMAR SAHOO	// SAINTALA /8 /2023
		VS	VS	()
502	ABLAPL/0000626/2023	STATE OF ODISHA KHIROD KUMAR SAHOO @ KHIRA	SATYA RANJAN MULIA	// DHENKANAL SADAR /697 /2022
		VS	VS	()
503	ABLAPL/0000627/2023	STATE OF ODISHA BIJUA@BIJAY BARIK	SAMVIT MOHANTY	// JAGATSINGPUR /805 /2022
		VS	VS	()
504	ABLAPL/0000628/2023	STATE OF ODISHA RANJIT MAHARANA	SATYA RANJAN MULIA	// CUTTACK SADAR /420 /2020
		VS	VS	()
505	ABLAPL/0000629/2023	STATE OF ODISHA PURNA CHANDRA NAYAK	SANJIB KUMAR BHANJADEO	// KHURDA MODEL /15 /2023
		VS	VS	()
506	ABLAPL/0000630/2023	STATE OF ODISHA NAYANA MAHALIK	JAYADEBA BEHERA	// BANSADA /14 /2023
		VS	VS	()
507	ABLAPL/0000631/2023	STATE OF ODISHA PRIYADIPTA PATTANAIAK	TAPAN KUMAR SWAIN	// MARSHAGHAI /485 /2022
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :16/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHARA
2	2/2023 CRLLP/3/2023	SUBASINI NAYAK-MP	RAMAKANTA PANDA
3	4/2023 ARBA/27/2012	B.S.N.L-MP	M/S.SANTOSH KU.PATTANAIAK
4	4/2023 JCRLA/29/2010	RANKANIDHI BEHERA-MP	RADHARAMAN DAS NAYAK
5	5/2023 JCRLA/30/2021	DOSU@DUSMANTA BEHERA-MP	MR. SURYAKANTA DWIVEDIY
6	8/2023 WPC(OAC)/37/2012	PRAFULLA CHANDRA SETHI-MP	
7	8/2023 SA/19/2002	HARIBANDHU SAHOO-MP	M/S.S.P.MISHRA, S.MISHRA
8	9/2023 SA/19/2002	HARIBANDHU SAHOO-MP	M/S.S.P.MISHRA
9	10/2023 CONTC/284/2022	ARUN KUMAR BHOI-MP	
10	10/2023 SA/19/2002	HARIBANDHU SAHOO-MP	M/S.S.P.MISHRA
11	11/2023 CONTC/2237/2022	GAJENDRA BEHERA-MP	M/S BASUDEV BARIK, SUBHENDU KU PARIDA
12	13/2023 RVWPET/8/2023	NIRUPAMA DAS-MP	MANAS CHAND
13	16/2023 RPFAM/14/2023	JYOTIRMAYA SANA-MP	SIDHESWAR MALLIK
14	18/2023 MATA/10/2023	RATIKANTA KUANAR-MP	SMITA RANJAN PATNAIK
15	19/2023 MATA/13/2023	MEHUL MISHRA-MP	SAROJANANDA MISHRA
16	19/2023 CRLMP/2198/2022	TAPAS KUMAR ROUT-MP	UNMESH CHANDRA JENA
17	20/2023 CRLMP/5/2023	KALYANI SAHOO-MP	
18	21/2023 CRLMP/88/2023	RAMESH DWIBEDI @ RAMESH CHANDRA DWIBEDI-MP	JAYANTA KUMAR MAJHI
19	22/2023 LAA/5/2022	TANUPRIYA SENAPATI-MP	SUSHANTA KU. JOSHI
20	27/2023 TRP(C)/21/2023	PUJA MAHANTY@PANDA-MP	BIJAYA KUMAR RAGADA
21	27/2023 CRLREV/20/2023	MADHUSUDAN MEHER-MP	PRABODHA CHANDRA NAYAK
22	28/2023 TRP(C)/22/2023	LEETA NAYAK-MP	RAMAKANTA SAHOO
23	28/2023 CRLREV/22/2023	PRATAP CHANDRA MAHANTA-MP	DINESH KUMAR MOHANTY
24	29/2023 TRP(C)/23/2023	SUCHISMITA BHUYAN-MP	MANAS KUMAR CHAND
25	30/2023 TRP(C)/24/2023	TAPASI RANI BISWAS-MP	DEBASIS PANIGRAHI
26	41/2023	SK.BABULU@SK.ALIJAN@HABIBI-MP	M/S.SOUMYA MISHRA

27	RSA/113/2017 42/2023 CMP/720/2016	BHRAMARBAR SAHOO-MP	SAMIR KUMAR MISHRA
28	42/2023 FAO/25/2023	MANAGER,NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
29	42/2023 RSA/168/2017	RABINDRANATH DAS-MP	M/S SOUMYA MISHRA,E.AGARWAL,N.SHARMA,A.MC
30	43/2023 FAO/514/2022	THE LEGAL MANAGER CLAIMS, M/S. CHOLAMANDALAM INSURANCE CO. LTD.-MP	
31	43/2023 CMP/720/2016	BHRAMARBAR SAHOO-MP	M/S.SAMIR KUMAR MISHRA
32	43/2023 RSA/168/2017	RABINDRANATH DAS-MP	M/S SOUMYA MISHRA,E.AGARWAL,N.SHARMA,A.MC
33	44/2023 CMP/46/2023	PRASHANT KUMAR PANIGRAHI-MP	SANJEEV UDGATA
34	44/2023 RSA/168/2017	RABINDRANATH DAS-MP	M/S SOUMYA MISHRA,E.AGARWAL,N.SHARMA,A.MC
35	44/2023 FAO/29/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	HIMJHIMBALA PATI
36	45/2023 CMP/47/2023	PRADEEP KUMAR PARIDA-MP	MANAS CHAND
37	45/2023 FAO/30/2023	M/S. MAA TARINI ESTCON PVT. LTD.,BBSR-MP	DEEPALI MAHAPATRA
38	45/2023 RSA/214/2010	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
39	46/2023 CMP/49/2023	BHAGABAN RAM-MP	LALIT KUMAR MAHARANA
40	47/2023 CMP/54/2023	PRASANNA BISWAL-MP	HRUDANANDA MOHAPATRA
41	58/2023 MACA/29/2023	KAMINI DAS-MP	PRADEEP KUMAR MISHRA
42	59/2023 MACA/30/2023	MANAS RANJAN JENA-MP	PRADEEP KUMAR MISHRA
43	60/2023 MACA/374/2011	DR.TRILOCHAN SINGH-MP	M/S.SANTOSH K.MUND, HEMANT KUMAR MUND
44	61/2023 MACA/374/2011	DR.TRILOCHAN SINGH-MP	M/S.SANTOSH K.MUND
45	62/2023 MACA/374/2011	DR.TRILOCHAN SINGH-MP	M/S.SANTOSH K.MUND
46	63/2023 MACA/31/2023	PRATIMA DAS-MP	PRADEEP KUMAR MISHRA
47	64/2023 MACA/32/2023	GANGADHAR NAYAK-MP	RAJIB LOCHAN PATTNAIK
48	65/2023 MACA/32/2023	GANGADHAR NAYAK-MP	RAJIB LOCHAN PATTNAIK
49	66/2023 MACA/33/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
50	67/2023 MACA/34/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
51	68/2023 MACA/35/2023	D.M.,UNITED INDIA INSURANCE COMPANY LTD.-MP	RAMESH CHANDRA SAHOO 1
52	69/2023 MACA/35/2023	D.M.,UNITED INDIA INSURANCE COMPANY LTD.-MP	RAMESH CHANDRA SAHOO 1
53	70/2023 MACA/618/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	
54	71/2023 MACA/36/2023	MANORAMA MOHANTY-MP	UMA CHARAN MISHRA
55	84/2023 BLAPL/10723/2022	SIDHANTA NAIK @ NAHAK-MP	SRINIVAS MOHANTY
56	85/2023 BLAPL/10252/2022	ANGAD DAS-MP	HIMANSHU BHUSAN DASH
57	86/2023 BLAPL/2474/2022	ABHINASH @ ABINASH BEHERA-MP	

58	87/2023 BLAPL/7757/2022	GANESH MIRDHA @ RAHUL @ GANDHI-MP	
59	88/2023 BLAPL/118/2023	MUNA NAIK @ BIJU-MP	
60	89/2023 BLAPL/9356/2022	SANTOSH KUMAR-MP	VIJAYA KAR
61	90/2023 BLAPL/399/2023	MANAD TURUK@MANAS RANJAN TURUK-MP	SUCHIT KUMAR NAYAK
62	91/2023 BLAPL/10796/2022	PURANJANA GAMANGO-MP	SUCHIT KUMAR NAYAK
63	92/2023 BLAPL/4291/2022	SUJAN BEPARI @ SUJAN CHANDRA BEPARI-MP	RAJIB LOCHAN PATTNAIK
64	124/2023 CRLA/56/2023	DULA @ LOCHAN SAHU-MP	DEEPALI MAHAPATRA
65	125/2023 CRLA/120/2020	DEBA MADKAMI-MP	JUGALA KISHORE PANDA
66	126/2023 CRLA/59/2023	BIKRAM KUMAR DAS-MP	SUJAY SHANKER SINGHDEO
67	127/2023 CRLA/59/2023	BIKRAM KUMAR DAS-MP	SUJAY SHANKER SINGHDEO
68	128/2023 CRLA/60/2023	BALARAJU MALLIKARJUNA RAJU-MP	BHABANI SHANKAR DASPARIDA
69	129/2023 CRLA/60/2023	BALARAJU MALLIKARJUNA RAJU-MP	BHABANI SHANKAR DASPARIDA
70	130/2023 CRLA/1132/2022	KALIA NAIK@TERA-MP	SANKARACHARYA CHOUDHURY
71	131/2023 CRLA/61/2023	SURUBHOI MAJHI-MP	RASHMI KANTA ACHARYA
72	132/2023 CRLA/61/2023	SURUBHOI MAJHI-MP	RASHMI KANTA ACHARYA
73	132/2023 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
74	133/2023 CRLA/63/2023	BULU @ BIKASH PARICHA-MP	SATYABRATA PANDA
75	133/2023 WA/51/2023	STATE OF ODISHA-MP	SANDEEP PARIDA
76	134/2023 CRLA/63/2023	BULU @ BIKASH PARICHA-MP	SATYABRATA PANDA
77	134/2023 WA/51/2023	STATE OF ODISHA-MP	SANDEEP PARIDA
78	135/2023 WA/51/2023	STATE OF ODISHA-MP	SANDEEP PARIDA
79	135/2023 CRLA/63/2023	BULU @ BIKASH PARICHA-MP	SATYABRATA PANDA
80	136/2023 WA/52/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA
81	136/2023 CRLA/585/2019	DIGAMBAR MAJHI-MP	B.R. SWAIN
82	137/2023 WA/52/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA
83	137/2023 CRLA/135/2020	SANTOSH KUMAR PARIDA-MP	S.K.JOSHI
84	138/2023 CRLA/212/2018	JAYAPRAKASH PATI-MP	M/S.DEVASHIS PANDA,A.MEHTA,D.K.PANDA
85	138/2023 WA/53/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA
86	139/2023 WA/53/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA
87	139/2023 CRLA/68/2023	SADASIBA NAYAK-MP	RAMESH CHANDRA SWAIN
88	140/2023 CRLA/68/2023	SADASIBA NAYAK-MP	RAMESH CHANDRA SWAIN
89	140/2023	CHIEF GENERAL MANAGER, LAKHANPUR AREA-MP	ADV

	WA/55/2023		
90	141/2023 CRLA/69/2023	SANTLAL-MP	MANORANJAN PADHY
91	142/2023 CRLA/69/2023	SANTLAL-MP	MANORANJAN PADHY
92	149/2023 ABLAPL/16284/2022	BALABHADRA PARIDA @ SILU-MP	
93	150/2023 ABLAPL/16591/2022	GODABARI JENA-MP	
94	151/2023 ABLAPL/14903/2022	NIRANJAN SWAIN-MP	
95	152/2023 ABLAPL/16246/2021	SANJAYA BISWAL-MP	
96	153/2023 ABLAPL/16614/2021	MURATI DANG-MP	
97	154/2023 ABLAPL/7017/2020	AMAN SAHU-MP	
98	155/2023 ABLAPL/17594/2019	SUSHANTA BEHERA-MP	
99	156/2023 ABLAPL/6903/2020	DWARIKANATH MAHANA-MP	
100	157/2023 ABLAPL/16546/2022	RABINDRA KUMAR MOHANTY-MP	
101	158/2023 ABLAPL/16211/2022	DILLIP NAYAK @ DILLIP KUMAR NAYAK-MP	
102	159/2023 ABLAPL/13678/2022	TIKILI MAHANTI @ PRITI MISHRA-MP	
103	160/2023 ABLAPL/16439/2022	DEBI PRASAD DAS-MP	
104	161/2023 ABLAPL/13967/2022	BISWAJIT MISHRA-MP	
105	162/2023 ABLAPL/2273/2022	KHIROD BARAL @ KHIROD KUMAR BARAL-MP	
106	163/2023 ABLAPL/11315/2022	BIJAY G. NARAYAN DAS GOWAL @ NARAYAN GOWAL-MP	
107	164/2023 ABLAPL/16636/2022	SUMEET PRIYADARSHY @ SUMIT PRIYADARSI DAS-MP	
108	165/2023 ABLAPL/16062/2022	SHIBA PRASAD BHOL-MP	
109	166/2023 ABLAPL/16081/2022	CHANDAN DAS @ SENDHA-MP	
110	167/2023 ABLAPL/12525/2022	PRAFULLA KUMAR JENA-MP	
111	168/2023 ABLAPL/13130/2022	SARAT CHANDRA TRIPATHY-MP	
112	191/2023 CRLMC/247/2023	SUBA DURIA-MP	SOUBHAGYA KUMAR DASH
113	192/2023 CRLMC/248/2023	RABINDRA KUMAR NAYAK-MP	JUGALA KISHORE PANDA
114	193/2023 CRLMC/250/2023	JATINDRANATH DASH-MP	BHAKTA RANJAN BARIK
115	194/2023 CRLMC/3932/2022	CHINMAYA PRASAD MISHRA-MP	
116	195/2023 CRLMC/249/2023	BHALU @ SK. SABIR-MP	HARIPAD MOHANTY
117	196/2023 CRLMC/256/2023	BHIMA KHORA-MP	ARIJEET MISHRA
118	197/2023 CRLMC/257/2023	SARATHI SAHU-MP	BIJAYA KUMAR RAGADA
119	198/2023 CRLMC/3197/2022	SUMAN BEHERA-MP	
120	199/2023 CRLMC/258/2023	RABI NARAYAN NANDA-MP	LALITENDU MISHRA

121	200/2023 CRLMC/258/2023	RABI NARAYAN NANDA-MP	LALITENDU MISHRA
122	201/2023 CRLMC/260/2023	BABUA KHILAR-MP	SUNIL KUMAR PANDA
123	202/2023 CRLMC/261/2023	SHARMILA KUNDU-MP	SHIB SHANKAR MOHANTY
124	203/2023 CRLMC/262/2023	BISWAJIT DASH-MP	SUNIL KUMAR PANDA
125	204/2023 CRLMC/263/2023	RANJAN PARIDA-MP	SUNIL KUMAR PANDA
126	205/2023 CRLMC/265/2023	MANJULATA MALLIK-MP	SUNIL KUMAR PANDA
127	206/2023 CRLMC/266/2023	KAKU@DHIRAJ KUMAR NAYAK-MP	MAHES DAS
128	207/2023 CRLMC/4039/2022	SANTOSH KUMAR PRADHAN@LIKUN-MP	
129	208/2023 CRLMC/272/2023	PRANAB KUMAR SAHOO@PRANAB SAHU@PRANAB SETIAPUNTRABAN MOHAPATRA	
130	209/2023 CRLMC/276/2023	SURAMA PATRA-MP	BIKRAM KESHARI RAJ
131	210/2023 CRLMC/277/2023	RABINDRA NATH SETHY-MP	ANAM CHARAN PANDA
132	211/2023 CRLMC/3943/2022	TANU MAHANANDA-MP	
133	212/2023 CRLMC/283/2023	HEMANTINI DASH-MP	R.K. MAHANTA
134	213/2023 CRLMC/284/2023	PARIMAL CHANDRA PATRA@PARIMALA PATRA-MP	SURYAKANTA DWIBEDI
135	214/2023 CRLMC/285/2023	KAINRU KUDEI@KAEURU PRADHAN@KAIRU KUDEI-MP	SURYAKANTA DWIBEDI
136	215/2023 CRLMC/286/2023	RAFIT KHAN-MP	SURYAKANTA DWIBEDI
137	216/2023 CRLMC/287/2023	SATYANARAYAN PATRO-MP	ABHAYA KUMAR PARIDA
138	217/2023 CRLMC/288/2023	RATNAKAR DASH-MP	SURYAKANTA DWIBEDI
139	218/2023 CRLMC/289/2023	SADHU CHARAN BARIK-MP	PABITRA KUMAR NAYAK
140	219/2023 CRLMC/290/2023	KASTURI BEHERA-MP	MILAN KANUNGO(SR. ADV.)
141	220/2023 CRLMC/291/2023	PRADIP KANSARI-MP	PABITRA KUMAR NAYAK
142	221/2023 CRLMC/295/2023	PRAVATI BEJ-MP	RAGHUNATH SINGH
143	222/2023 CRLMC/294/2023	BUDHANATHA BARIK-MP	PURNA CHANDRA DAS
144	223/2023 CRLMC/296/2023	HENA MAJHI @ HEENA MAJHI-MP	DEVASHIS PANDA
145	641/2023 WP(C)/1351/2023	KALU CHARAN BARIK-MP	SOUMYA RANJAN MOHANTY
146	642/2023 WP(C)/23653/2019	RAJENDRA KUMAR SAHOO-MP	M/S.DEVASHIS PANDA
147	643/2023 WP(C)/1352/2023	JAGYENSWAR PANDA-MP	AJIT CHANDA MOHAPATRA
148	644/2023 WP(C)/31213/2022	INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACK-MP	
149	645/2023 WP(C)/31194/2022	SANKAR NARAYAN CHOUDHURY-MP	
150	646/2023 WP(C)/20731/2020	JAYARAM JENA-MP	
151	647/2023 WP(C)/1366/2023	DALIMBA GAMANGO-MP	PRASANNA KUMAR MISHRA
152	648/2023	NIRMALKANTI JENA-MP	SIDHESWAR MALLIK

153	WP(C)/1370/2023 649/2023	ANIL KUMAR DAS-MP	MANAS PATI
154	WP(C)/1372/2023 650/2023	BHAGIRATHI PADHAN-MP	BHAKTA RANJAN BARIK
155	WP(C)/948/2023 651/2023	NITYANANDA COLLEGE PHARMACY, BALASORE-MP	SAURJYA KANTA PADHI
156	WP(C)/1373/2023 652/2023	KEDARNATH ROUSTRAY-MP	MANAS PATI
157	WP(C)/1374/2023 653/2023	MANOJ KUMAR KAR-MP	SUBHASREE MOHANTY
158	WP(C)/1375/2023 654/2023	TRILOCHAN PRADHAN-MP	PITAMBAR PANDA
159	WP(C)/1378/2023 655/2023	KAUSTUVA MOHAPATRA-MP	SATYABRATA MOHANTY
160	WP(C)/1380/2023 656/2023	BHAGIRATHI KHANDAGIRI-MP	SIBA SANKAR SAMANTARAY
161	WP(C)/1383/2023 657/2023	SUDHIR KUMAR PATRO-MP	PRASANTA KUMAR MISHRA
162	WP(C)/1385/2023 658/2023	PUJA GOPAL CHANDRA PANDASAMANTA-MP	SOUMYA MISHRA
163	WP(C)/22436/2016 659/2023	PUJA P.C.PANDA SAMAN-MP	SOUMYA MISHRA
164	WP(C)/14332/2013 660/2023	LIZA PRADHAN-MP	KUNAL KUMAR SWAIN
165	WP(C)/32751/2022 661/2023	YOUTH SPORTING CRICKET CLUB-MP	SUSANTA KUMAR DASH
166	WP(C)/15908/2022 662/2023	BM ICICI BANK LTD., BBSR-MP	BUDHADEV ROUSTRAY
167	WP(C)/632/2023 663/2023	LALIT KU.DAS-MP	SUBHASREE MOHANTY
168	WP(C)/4987/2016 664/2023	LALIT KU.DAS-MP	M/S.SUBHASREE MOHANTY
169	WP(C)/4987/2016 665/2023	RABI NANDAN DASH-MP	SUBRAT MISHRA
170	WP(C)/1395/2023 666/2023	LOHIT KUMAR MANGARAJ-MP	M.M.SWAIN
171	WP(C)/32949/2022 667/2023	DACTOR MAJHI-MP	RAMESH KUMAR SAHU
172	WP(C)/1394/2023 668/2023	BRAJANANDA PATTNAIK-MP	SUSHIR KUMAR PATNAIK
173	WP(C)/1401/2023 669/2023	AMARESH KUMAR SINGH-MP	ARUN KUMAR PATRA
174	WP(C)/30366/2022 670/2023	MALAYA KUMAR NATH-MP	DEBI PRASAD DHALSAMANTA
175	WP(C)/1403/2023 671/2023	BASANTI SAHOO-MP	M/S.PRASANNA KU.MISHRA
176	WP(C)/13224/2016 672/2023	M/S SIMANTA KUMAR TRIPATHY, UDALA-MP	BHABANI PRASAD MOHANTY
177	WP(C)/1408/2023 673/2023	M/S SREE METALIKS LTD., KEONJHAR-MP	KSHIROD KUMAR SAHOO
178	WP(C)/1405/2023 674/2023	M/S SIMANTA KUMAR TRIPATHY, UDALA-MP	BHABANI PRASAD MOHANTY
179	WP(C)/1408/2023 675/2023	KANCHANBALA SAHOO-MP	B.P.TRIPATHY
180	WP(C)/28491/2022 676/2023	M/S SATYAJIT BAUG, DUNGAKOT-MP	BHABANI PRASAD MOHANTY
181	WP(C)/1410/2023 677/2023	SK.NAZIRUDDIN-MP	MAHESWAR MOHANTY
182	WP(C)/1413/2023 678/2023	M/S SATYAJIT BAUG, DUNGAKOT-MP	BHABANI PRASAD MOHANTY
183	WP(C)/1410/2023 679/2023	M/S BARDHAN KUMAR MISHRA, NAYAGARH-MP	BHABANI PRASAD MOHANTY
	WP(C)/1416/2023		

184	680/2023 WP(C)/1416/2023	M/S BARDHAN KUMAR MISHRA, NAYAGARH-MP	BHABANI PRASAD MOHANTY
185	681/2023 WP(C)/19169/2009	GANGADHAR PRUSTY-MP	
186	682/2023 WP(C)/1419/2023	LAXMIDHAR BEHERA-MP	PADMANAV JENA
187	683/2023 WP(C)/1423/2023	LAXMIPRIYA BHOI-MP	RAJIB RATH
188	684/2023 WP(C)/18797/2022	SATYA RANJAN SAHOO-MP	
189	685/2023 WP(C)/1424/2023	M/S DIBYASEKHAR SAHOO, PURI-MP	SUBASH CHANDRA SAHOO
190	686/2023 WP(C)/1425/2023	SREE METALIKS LIMITED-MP	KSHIROD KUMAR SAHOO
191	687/2023 WP(C)/19310/2022	BANITA SARANGI-MP	SAMEER KUMAR DAS
192	688/2023 WP(C)/8868/2020	UNION OF INDIA-MP	
193	689/2023 WP(C)/1429/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
194	690/2023 WP(C)/1434/2023	ABHAYA KUMAR PATTNAIK-MP	ANUP KUMAR MOHAPATRA
195	691/2023 WP(C)/1438/2023	AKSHAY @ AKSHYA KUMAR DAS-MP	NITYANANDA BEHURIA
196	692/2023 WP(C)/13342/2013	MANOJ KU.SAHANI-MP	RANJAN KUMAR BEHERA
197	693/2023 WP(C)/1443/2023	VIJAYA KUMAR PRUSTY-MP	NARENDRA KUMAR SAHOO
198	694/2023 WP(C)/1444/2023	SATYAJIT SENAPATI-MP	GOPAL KRUSHNA MOHANTY
199	695/2023 WP(C)/2547/2022	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL
200	696/2023 WP(C)/2547/2022	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL
201	697/2023 WP(C)/1449/2023	BANDITA SATPATHY-MP	SAMEER KUMAR DAS
202	698/2023 WP(C)/2547/2022	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL
203	699/2023 WP(C)/2547/2022	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL
204	700/2023 WP(C)/2547/2022	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL
205	701/2023 WP(C)/1459/2023	DILLIP KUMAR MOHAKUD-MP	KRUSHNA CHANDRA RATH
206	702/2023 WP(C)/28737/2022	SUPRAVA JENA-MP	
207	703/2023 WP(C)/1461/2023	BISHNU CHARAN SAHOO-MP	BIKRAM KESHARI MOHANTY
208	704/2023 WP(C)/1463/2023	BALASORE, BHADRAK DISTRICT CO OPERATIVE MILK PRODUCEERS UNION LTD., BALASORE-MP	
209	705/2023 WP(C)/7418/2019	DR.RAMACHANDRA BARIK-MP	M/S.ALOK KUMAR MOHAPATRA
210	706/2023 WP(C)/29562/2022	PURNA CHANDRA DAS-MP	ALOK KUMAR PANDA
211	707/2023 WP(C)/1470/2023	NIRANJAN DASH-MP	BIJAYA KUMAR BEHERA 1
212	708/2023 WP(C)/1473/2023	RUNA DASH-MP	BIJAYA KUMAR BEHERA 1
213	709/2023 WP(C)/1475/2023	KEDARNATH PADHY-MP	BIJAYA KUMAR BEHERA 1
214	710/2023 WP(C)/1478/2023	ARCHANA SAHU-MP	BIJAYA KUMAR BEHERA 1
215	711/2023	SAROJINI MALIK-MP	BISWAMBAR MOHANTY

216	WP(C)/1483/2023 712/2023	FAKIR MOHAN SAHU-MP	JATESWAR NAYAK
217	WP(C)/1486/2023 713/2023	BIJAYALAXMI SAMAL-MP	SIDHARTHA MISHRA
218	WP(C)/32882/2022 714/2023	SUBRAT SAHOO-MP	ANJAN KUMAR BISWAL
219	WP(C)/27397/2022 715/2023	PURNA CHANDRA GIRI-MP	PRAVASH CHANDRA JENA
220	WP(C)/1490/2023 716/2023	DR. SUMAN KALYAN CHAUDHURY-MP	SANJIB MOHANTY
221	WP(C)/29285/2021 717/2023	SELUKASH PARIDA-MP	SATYAJIT PATTANAIK
222	WP(C)/15874/2020 718/2023	AJAYA KUMAR SWAIN-MP	BIKRAM KESHARI MOHANTY
223	WP(C)/1493/2023 719/2023	BISWABANDITA SWAIN-MP	BAIDHAR SAHOO
224	WP(C)/1494/2023 720/2023	CHANDRAKANTA MISHRA-MP	BAIDHAR SAHOO
225	WP(C)/1496/2023 721/2023	M. ASISH RAO-MP	SHANTI PRAKASH MOHANTY
226	WP(C)/1500/2023 722/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
227	WP(C)/1492/2023 723/2023	KAILASH CHANDRA PATRA-MP	MANOJ KUMAR MOHANTY
228	WP(C)/1501/2023 724/2023	RAJESH KUMAR MAHAKUD-MP	SANJIB KUMAR BHANJADEO
229	WP(C)/1504/2023 725/2023	TANKADHAR SAHU-MP	JATESWAR NAYAK
230	WP(C)/1506/2023 726/2023	RANJITA BEHERA-MP	PRAHALLAD SAHU
231	WP(C)/1507/2023 727/2023	DEEPAK RANJAN DALAI-MP	BIPIN KUMAR NAYAK
232	WP(C)/1508/2023 728/2023	M/S. OLIVINE INTERNATIONAL, KOLKATA-MP	KOUSIK ANANDA GURU
233	WP(C)/1509/2023 729/2023	M/S SONTHALIA MOTOS PVT. LTD., CUTTACK-MP	JAYDEEP PAL
234	WP(C)/1510/2023 730/2023	AJIT ORAM-MP	AVIJIT PATNAIK
235	WP(C)/1516/2023 731/2023	RAMESWAR ORAM-MP	AVIJIT PATNAIK
236	WP(C)/1517/2023 732/2023	ANSUMAN MISHRA-MP	SIDHARTHA DAS
237	WP(C)/1518/2023 733/2023	HRUSIKESH ROUT-MP	SWARUP KUMAR PATNAIK
238	WP(C)/1519/2023 734/2023	KAMALAKANTA SA-MP	LALIT SAHU
	WP(C)/1520/2023		